

(PART-HEARD)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7814-7817 OF 2004

COMMNR. OF CENTRAL EXCISE, HYDERABAD

Appellant (s)

VERSUS

M/S. ALDEC CORPORATION & ORS.

Respondent(s)

(With appln(s) for stay and with office report)

Date: 1/09/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr.K.Radha Krishnan,Sr. Adv.

Ms. TA Khan, Shalini Kumar,Rupesh Kumar,

P. Parmeswaran,Adv.

For Respondent(s)

Mr. Joseph Vellapally, Sr. Adv.

Mr.Rajesh Kumar, Adv.

Mr. Ragvesh Singh, Adv.

Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following

O R D E R

llant resumed Mr. Radhakrishnan, learned senior counsel appearing for the appellant his

arguments at 12.00 noon and concluded at 3.15 P.M. Thereafter, Mr. Joseph Vellapally, learned

senior counsel for the respondent commenced his arguments and was on his legs when the Court rose

for the day. The matter remained part-heard.

(Sheetal Dhingra)

(Vijay Dhawa

n)

Court Master

Court Master